

In the National Company Law Tribunal, New Delhi
Registrar

CP No 489/2012

SECTION OF THE COMPANIES ACT: 433, 434, 439 & 450

In the matter of:

M/s. Phoenix ARC Pvt. Ltd

..... **Petitioner**

VS.

M/s. Grand Electro vision Pvt. Ltd

..... **Respondent**

Order deliver on 05.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Manish Kumar, Advocate (D5139/15)

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

Two copies of the petition and proof of service thereof have been filed on 4.7.2017.

The counsel for petitioner requested for one week time to file compliance affidavit.

The counsel for petitioner is directed to file aforementioned documents before next date of hearing.

List the matter on 11.7.2017.


(Shiv Ram Bairwa)
Registrar